Regulation 36 (2) (d):- list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims - as on 31st October, 2022

List Of operational Creditors (Government)

S.No.	<u>Name</u>	<u>Claimed by</u> <u>the Applicant</u>			<u>Admitted by</u> <u>the IRP</u>		
		Principal Amount	Interest Amount	Total Amount	Principal Amount	Interest Amount	Total Amount
1	Asst. Commissioner of Income Tax	2,26,320		2,26,320	2,26,320		2,26,320
2	DETC Gurugram (Under Verification)	13,62,42,821		13,62,42,821	13,62,42,821		13,62,42,821
3	Deputy commisioner of income tax (DCIT)	2,02,20,692		2,02,20,692	2,02,20,692		2,02,20,692
	Total	15,66,89,833	-	15,66,89,833	15,66,89,833	-	15,66,89,833